File No. 10/03/2018-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ **NATIONAL COMPANY LAW TRIBUNAL**

छठा तल, ब्लॉक–3,
सी. जी. ओ. कम्पलैक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली/New Delhi- 110003
दिनॉक/ Dated: 20th April 2018

O R D E R

There shall be Special Bench at Mumbai from 23.4.2018 to 26.4.2018 to attend the matters listed before Shri Bhaskara Pantula Mohan, Member (Judicial) and Shri V. Nallasenapathy, Member (Technical). The Special Bench shall comprise of:

Special Bench at NCLT, Mumbai

1. Shri M. K. Shrawat, Member (Judicial)
2. Shri V. Nallasenapathy, Member (Technical)

Shri M. K. Shrawat, Member (Judicial) shall first take up the matters of the Special Bench and then attend the matters of their own Single Bench.

This is in modification of Order of even number dated 5.3.2018 from 23.4.2018 to 26.4.2018 only.

This issues with the approval of Hon'ble President, NCLT.

(Shiv Ram Bairwa)
Registrar, NCLT
Telephone: 24363451

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/ Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Guwahati/Hyderabad.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
13. Bar Council, New Delhi/Mumbai